

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
4.	4.11.94	<p>Heard. Mr. B. S. Tripathy for the Petitioner and Mr. Aswini Kumar Mishra for the Respondents. Mr. Tripathy fairly concedes that he has no case to press presently. But however, prays that in future, if the petitioner applies, a direction be given to consider the same for appointment in any E. D. Post. According to this submission made, we dispose of this application with an observation that in the event of any vacancy arising in future, and the name of applicant being sponsored, experience that he has gained may be considered.</p> <p><i>[Signature]</i></p> <p>Vice-Chairman</p> <p><i>8/11</i></p> <p>Member (Admn.)</p>	